

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 205- IA/680(AHM) 2022
In
CP(IB) 88 of 2019

Order under Section 9 IBC

IN THE MATTER OF:

Indu Corporation Pvt Ltd

.....Applicant

V/s

Shree Narmada Architectural Systems Ltd

.....Respondent

Order delivered on ..02/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Liquidator : Ms. Pragati Tiwari, Adv. a/w. Ms. Nipun Singhvi, Adv.

For the Income Tax

Department

: Ms. Kinjal Trivedi, Adv. for Ms. Maithili Mehta, Adv.

ORDER

IA/680(AHM) 2022

Issue Notice to the Financial Creditors i.e. Punjab National Bank & UCO Bank.

We direct the Registry to send notice to the Financial Creditors for their say in the matter.

Matter stands adjourned to 19.04.2023.

-sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**